

**GOVERNMENT OF INDIA
PLANNING
LOK SABHA**

UNSTARRED QUESTION NO:4663
ANSWERED ON:08.12.2010
IMPLEMENTATION OF CENTRAL SCHEMES
Singh Rajkumari Ratna;Sinh Dr. Sanjay

Will the Minister of PLANNING be pleased to state:

the details of existing arrangements regarding participation of the Members of Parliament in the implementation of various Centrally Sponsored Schemes in the States, scheme-wise?

Answer

MINISTER OF STATE FOR PLANNING, PARLIAMENTARY AFFAIRS, PERSONNEL PUBLIC GRIEVANCES & PENSION(SHRI V. NARAYANASAMY)

Centrally Sponsored Schemes (CSS) are formulated by respective administrative Central Ministries / Departments in consultation with the States / UTs. The modality in respect of the implementation of Centrally Sponsored Schemes are worked out by the implementing Ministries/Departments concerned of Central Government. These schemes are implemented eventually by the State Governments/their agencies. The Central Ministries / Departments concerned release funds to the States/UTs for execution of CSS and the final responsibility of implementation at the field level lies with the States / UTs. There is no single Supervisory and Monitoring Committee for the Centrally Sponsored Schemes. A detailed note prepared by the Planning Commission on the involvement of MPs in implementation of CSS by various Ministries / Departments for a few important CSSs is enclosed.